THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) The various programmes concerning grants of awards, scholarship, publication of books, etc. conducted by Dr. B.R. Ambedkar Foundation is given in the enclosed Statement. (See below).

- (b) The last meeting of the Governing Body of Dr. Ambedkar Foundation was held on 16.01.2008.
- (c) Ambedkar Chairs have been funded by the Foundation at New Delhi, Ujjain, Nagpur, Kolkata, Bhubaneswar, Mhow, Guntur, Aligarh and Chennai. Dr. Ambedkar Open University is not under Dr. Ambedkar Foundation.

Statement

Details of Programmes Conducted by Dr. B.R. Ambedkar Foundation

- I. Dr. Ambedkar National Award for Social Understanding and Upliftment of Weaker Sections.
- II. Dr. Ambedkar International Award for Social Change.
- III. Dr. Ambedkar Chairs in Universities/Institutions for carrying out research on the thoughts and ideals of Baba Saheb.
- IV. Publication on the Collected Works of Baba Saheb Dr. B.R. Ambedkar into Hindi and other Indian languages.
- V. Dr. Ambedkar National Scholarship Scheme for meritorious students belonging to Scheduled Castes/Scheduled Tribes.
- VI. Dr. Ambedkar National Scholarship Scheme for Higher Secondary Education belonging to Scheduled Castes.
- VII. Dr. Ambedkar Medical Aid Scheme.
- VIII. Dr. Ambedkar Samajik Samata Kendra Yojna.
- IX. Dr. Ambedkar National Relief to the Scheduled Castes Victims of Atrocities.

Construction of hostel for SC boys

1062. SHRI KANJIBHAI PATEL:

SHRI JAYANTILAL BAROT:

SHRI SURENDRA MOTILAL PATEL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that Gujarat Government has sent a proposal for Central assistance for Scheduled Caste boys hostel at Morbi and Idar and ideal residential schools at Mehsana and Idar; and;
 - (b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADESAN): (a) Yes, Sir.

(b) The Government of Gujarat had sent proposal for construction of hostel for SC boys during 2002-03 at Morbi & Mehsana for which central share of Rs. 1,00,39,650/- was sanctioned. Out of this, Rs. 77,00,000/- (Rupees seventy seven lakh only) were released during 2002-03 and remaining amount of Rs. 23,39,650/- (Rupees twenty three lakh thirty nine thousand six hundred and fifty only) has been released during 2007-08. No proposal has been received for Govt. boys hostel at Idar. The Government of Gujarat had also sent the proposals for ideal residential schools at Mehsana and Idar (Sabarkantha) during 2005-06. Grant-in-aid of Rs. 87,08,500/- (Rupees eight seven lakh eight thousand and five hundred only) for ideal residential school at Idar has been released by the Ministry during 2007-08.

Employment of blind persons

- †1063. MISS. ANUSUIYA UIKEY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) the number of blind persons employed and grades of Government service in which they have been employed during last three years;
 - (b) the number of women out of blind persons employed, State-wise;
- (c) whether blind persons have been employed in Government services as per reservation quota fixed by Governemnt; and?
 - (d) whether the number of women is as per fixed quota?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) to (d) The Ministry of Personnel, Public Grievances and Pension which is the nodal Ministry in reservation matters has furnished the following information in respect of Central Ministries/Departments:—

Year	No. of Ministry/Deptt. which have furnished information		Persons with disability appointed	Persons with visually disability appointed
2004	50	7522	645	150
2005	4 7	5600	389	54
2006	34	1610	94	5

The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 does not provide for any separate reservation for women.

Reservation in allotment of residential plots/flats

1064. SHRI GANDHI AZAD: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the National Commission for Scheduled Tribes has issued a letter No. 11A/ 139/E-I/UP(ST)/RU-I dated 30.8.06 for giving reservation in allotment of residential plots/ flats, etc. to reserved category of people;
 - (b) if so, the details of further action taken by the Commission;
 - (c) if not, the reasons therefor;
- (d) the details of action taken on letters received from VIPs and the All India Association for SCs/STs and physically handicapped from 3.12.2006 till date on this issue; and

[†]Original notice of the question was received in Hindi.